

**DIVISION BENCH**

**O-112  
NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

IA/714(KB)2020  
In  
C.P. (IB)/723(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> July, 2021, 10:30  
A.M**

|                     |   |                        |                     |
|---------------------|---|------------------------|---------------------|
| Name of the Company | RISHAV COKE PRODUCT PRIVATE LIMITED<br>Vs.<br>MODERN INDIA CON-CAST LIMITED |                        |                     |
| Under Section       | Sec 60(5)   |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS)        | Appearing on behalf of | Signature with date |

**Appearances (via video conference)**

For the applicant

Mr. Vikash Singh, Advocate

For Punjab and Sindh Bank

Ms. Jayati Chowdhury, Advocate

For Federal Bank

Ms. Aparajita Rao, Advocate

**ORDER**

Mr. Vikash Singh, Ld. Counsel for the applicant present. Ms. Jayati Chowdhury, Ld. Counsel for Punjab and Sindh Bank present. Ms. Aparajita Rao, Ld. Counsel for Federal Bank present.

List this matter on 10/08/2021

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**